

**Central Administrative Tribunal  
Principal Bench,  
New Delhi**

CP No. 166/2016  
In  
OA No.1145/2013

this the 21<sup>st</sup> day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Shri Ram Prasad  
S/o Shri Raghunath  
Pointsman  
Under Chief Yard Master  
BAD, Agra Cantt. .... Petitioner

(By Advocate:Shri H.K.Bajpayee for Ms. Meenu Mainee)

Versus

Shri Arun Saxena  
General Manager  
North Central Railway  
Allahabad. ....Respondent.

(By Advocate:Shri A.K.Srivastava and Shri Shailender Tiwari)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up, the learned counsel for the applicant submits that the respondents have fully complied with the orders of this Tribunal by passing a speaking order on 29.04.2016. Accordingly, the CP is closed. Notice issued to the respondent is discharged. No costs.

**(Dr. Birendra Kumar Sinha)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**